

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/959(CHE)/2024
PETITION NUMBER : CP(IB)/1062(CHE)/2019
**NAME OF THE APPLICANT : L Bhadri (Liquidator)
M/s. Rocana Infrastructure Pvt Ltd**
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. Counsel Mr. Ramasamy Meyappan and Ms. Dhanya Dheekshitha for the Applicant.

This IA has been filed for condoning the delay of 221 days in filing the 4th progress report for the period of January to March 2023.

The reasons are mentioned in para 5 of the Application.

In view of the above delay is condoned and the report taken on record subject to all just exceptions.

IA(IBC)/959(CHE)/2024 is accordingly disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk